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POST OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, WITH RESPECT TO THE OPEN OFFER TO THE PUBLIC SHAREHOLDERS OF

MULTIBASE INDIA LIMITED

Registered office: 74/ 5-6, Daman Industrial Estate, Kadaiya Village, Nani Daman, Daman and Diu, Union Territory, PIN - 396210. **Tel:** +91 260 6614 400 **Fax:** +91 260 2221 578

OPEN OFFER FOR ACQUISITION OF UP TO 3,155,006 EQUITY SHARES OF MULTIBASE INDIA LIMITED ("TARGET COMPANY") FROM PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY MULTIBASE S.A. ("ACQUIRER") ALONG WITH DOW CORNING CORPORATION ("DCC" OR "PAC") IN ITS CAPACITY AS A PERSON ACTING IN CONCERT WITH THE ACQUIRER

This post offer advertisement ("**Post Offer Public Announcement**") is being issued by HSBC Securities and Capital Markets (India) Private Limited, the manager to the Open Offer (as defined below) ("**Manager**") for and on behalf of the Acquirer and PAC, in compliance with Regulation 18(12) of the SEBI (SAST) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**") in respect of the open offer to acquire up to 3,155,006 (Three million one hundred and fifty five thousand and six only) equity shares of Target Company ("**Open Offer**").

This Post Offer Public Announcement is to be read together with and in continuation of (a) the Public Announcement dated August 19, 2016 ("**PA**"), (b) the Corrigendum to the Public Announcement dated August 25, 2016 ("**Corrigendum to the PA**"), (c) the Detailed Public Statement published on August 25, 2016 ("**DPS**"), (d) the Letter of Offer dated November 9, 2016 ("**LoF**") and (e) the offer opening advertisement ("**Offer Opening Public Announcement**") published on November 21, 2016. The DPS and the Offer Opening Public Announcement for the Open Offer were published on the aforementioned dates in i) The Financial Express, English national daily – all editions, ii) Jansatta, Hindi national daily - all editions, iii) Vartaman Pravah (Gujarati-Daman edition), and iv) Mumbai Tarun Bharat (Marathi-Mumbai edition).

Sl. No.	Particulars	Details			
1	**Name of the Target Company**	Multibase India Limited			
2	**Name of the Acquirer and the PAC**	**Acquirer:** Multibase S.A. **PAC:** Dow Corning Corporation			
3	**Name of the Manager to the Open Offer**	HSBC Securities and Capital Markets (India) Private Limited			
4	**Name of the Registrar to the Open Offer**	Link Intime India Private Limited			
5	**Offer Details:**				
	a. Offer Opening Date:	November 22, 2016			
	b. Offer Closing Date:	December 5, 2016			
6	**Date of Payment of Consideration**	December 16, 2016			
7	**Details of Acquisition**	**Proposed**		**Actuals**	
7.1	**Offer Price per Equity Share**	INR 245.65		INR 245.65	
7.2	**Aggregate number of shares tendered**	3,155,006		800	
7.3	**Aggregate number of shares accepted**	3,155,006		800	
7.4	**Offer size** (Number of shares multiplied by offer price per share)	INR 775,027,224		INR 196,520	
7.5	**Shareholding of the Acquirer and the PAC before the PA**	**Acquirer:**	**PAC:**	**Acquirer:**	**PAC:**
	• Number	9,464,994	Nil	9,464,994	Nil
	• % of Voting Share Capital	75.00%	Nil	75.00%	Nil
7.6	**Shares acquired or to be acquired by way of the agreements**	**Acquirer:**	**PAC:**	**Acquirer:**	**PAC:**
	• Number	Nil	Nil	Nil	Nil
	• % of Voting Share Capital	Nil	Nil	Nil	Nil
7.7	**Shares acquired under the Open Offer**	**Acquirer:**	**PAC:**	**Acquirer:**	**PAC:**
	• Number	3,155,006	Nil	800	Nil
	• % of Voting Share Capital	25.00%	Nil	0.0063%	Nil
7.8	**Shares acquired after Detailed Public Statement**	**Acquirer:**	**PAC:**	**Acquirer:**	**PAC:**
	• Number of shares acquired	Nil	Nil	Nil	Nil
	• Price of shares acquired	Nil	Nil	Nil	Nil
	• % of shares acquired	Nil	Nil	Nil	Nil
7.9	**Post Open Offer shareholding of the Acquirer and the PAC**	**Acquirer:**	**PAC:**	**Acquirer:**	**PAC:**
	• Number	12,620,000	Nil	9,465,794	Nil
	• % of Voting Share Capital	100%	Nil	75.0063%	Nil
7.10	**Pre & Post Open Offer shareholding of the Public**	**Pre-Open Offer**	**Post Open Offer**	**Pre-Open Offer**	**Post Open Offer**
	• Number	3,155,006	Nil	3,155,006	3,154,206
	• % of Voting Share Capital	25.00%	Nil	25.00%	24.9937%

8. The Acquirer and the PAC along with their respective directors, jointly and severally accept full responsibility for the information contained in this Post Offer Public Announcement and also for their obligations under the SEBI (SAST) Regulations in respect of this Open Offer.
9. A copy of this Post Offer Public Announcement will be available on the websites of SEBI, BSE Limited and at the registered office of the Target Company.
10. Capitalised terms used in this Post Offer Public Announcement and not defined herein shall have the meaning ascribed to such terms in the LoF.

Issued by: the Manager to the Open Offer on behalf of the Acquirer and PAC

MANAGER TO THE OPEN OFFER	REGISTRAR TO THE OPEN OFFER
HSBC Securities and Capital Markets (India) Private Limited 52/ 60 MG Road, Fort, Mumbai - 400 001 Tel: +91 22 2268 1840 Fax: +91 22 4914 6215/ 6216 Email: multibase.openoffer@hsbc.co.in Contact Person: Ms. Shreye Mirani/ Mr. Rishabh Garg SEBI Registration Number: INM000010353 CIN: U67120MH1994PTC081575	**Link Intime India Private Limited** C-13, Pannalal Silk Mills Compound, LBS Marg, Bhandup (West), Mumbai - 400 078 Tel No.: +91 22 6171 5400 Fax No.: +91 22 2596 0329 Email:multibase.offer@linkintime.co.in Contact Person: Mr. Ganesh Mhatre SEBI Registration No. : INR000004058 (Permanent) Corporate Identity Number: U67190MH1999PTC118368

Place: Mumbai
Date: December 21, 2016